

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

34. C.P.(IB)-221(MB)/2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Pooja Damir Miglani Vs. Neelam  
Chandra Parkash**  
**IN THE MATTER OF**  
**HDFC Bank Ltd**  
**V/s**  
**Neelam Chandra Parkash**

**Section: Application under any other provisions- IBC U/s 95(1) of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Ms. Pooja Damir Miglani, Resolution Professional present in person  
through VC and Mr. C K Prakash appeared on behalf of the Respondent.

List this matter on **25.06.2024**.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**